

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

NOTICE

Subject: Declaration of result of interview for engagement of Law Researcher for the Court of District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi, purely on temporary and ad-hoc basis till 31.03.2026.

In exercise of the powers conferred under the *Guidelines for Engagement of Law Researchers for District Judges (Commercial Courts) in Delhi, 2023* framed by the Hon'ble High Court of Delhi, following the financial sanction conveyed via letter No. F.No.6/1/2022/PF-III/Judl/Suptlaw/1682-1683 dated 08.09.2025 and pursuant to the interviews conducted on 13.12.2025, the result for engagement of Law Researcher for West District, Tis Hazari Courts, Delhi is hereby declared.

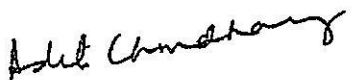
LIST OF SELECTED CANDIDATE

S.NO.	NAME OF APPLICANT	FATHER'S/HUSBAND'S NAME	STATUS
01.	VENUS GUPTA	SH. DHEERAJ KUMAR	SELECTED

LIST OF CANDIDATES IN WAITING LIST

S.NO.	NAME OF APPLICANT	FATHER'S/HUSBAND'S NAME	STATUS
01.	ASHISH AGGARWAL	SH. MAHENDER KUMAR	WAITING PANEL
02.	NEHA MISHRA	SH. GOPAL MISHRA	WAITING PANEL

The selected candidate is hereby directed to report to the **Branch In-charge, Administration Branch, West District, Room No. 107, First Floor, Tis Hazari Courts, Delhi**, for the completion of requisite codal formalities latest by **05.01.2026** during office hours. In case the selected candidate does not join or vacates the position for any reason, the candidate(s) from the waiting list shall be considered strictly as per the order of merit.

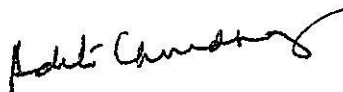

(Dr. Aditi Choudhary)
Principal District & Sessions Judge
West District, Tis Hazari Courts, Delhi

234
1738/37937-37944
No. _____ Gent. Law Researcher/2025

Dated: 24/12/25

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Hony. Secretary, Bar Association, Tis Hazari Courts, Delhi.
3. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing official to upload the same on the Website of West District.
4. The R&I Branch, West District with the request to display the same on the Notice Board of Tis Hazari Courts Complex, Delhi.
5. The Branch In-Charge, Nazarat Branch, West District with request to serve this notice to all the selected and waiting panel candidates through WhatsApp and through e-Mail and file a comprehensive service report to this Branch.
6. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Leave Section, West District, Tis Hazari Courts, Delhi.
8. The Branch Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
9. P.S. to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.


(Dr. Aditi Choudhary)
Principal District & Sessions Judge
West District, Tis Hazari Courts, Delhi